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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 01.11.2017.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 09/15	TP 71/16	For hearing	397/ 398	Pramerica ASPF-II Cyprus Holdings Ltd. Vs. Metro Corpn. Infrastruc-ture Ltd. & 2 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	METRO CORP. INFRASTRUCTURE Ltd., & Ors	Respondents	Abdul Ameen
2.	LAKSHMI MENON (Proxy counsel for KEYSTONE PARTNERS)	PETITIONER	Lakshmi

ORDER

Proxy Counsel for Petitioner is present. Counsel for Respondents 1,2,3 & 7 is also present. Again Counsel requested time for filing objection. Though matter is listed today, as a last chance for filing objections. Hence matter is adjourned to 15/11/2017 on payment of cost of Rs 500/-.


Member (T)


Member (J)